

- II. A copy (in English and Hindi) of the Outcome Budget for the year 2016-17, in respect of the Department of Fertilizers.

[Placed in Library. See No. L.T. 4394/16/16]

Report and Accounts (2014-15) of the Rail Land Development Authority (RLDA), New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MANOJ SINHA): Sir I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Rail Land Development Authority (RLDA), New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the Annual Report and Annual Accounts of the above Authority.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 4466/16/16]

I. Notification of the Ministry of Agriculture and Farmers Welfare

II. Report and Accounts (2014-15) of the various companies and related papers

III. Outcome Budget (2016-17) of the Department of Agricultural Research and Education

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (DR. SANJEEV KUMAR BALYAN): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Animal Husbandry, Dairying and Fisheries) Notification No. S.O. 156 (E), dated the 19th January, 2016, amending Notification No. 974 (E), dated the 14th December, 2010, to insert certain entries in the original Notification, under sub-section (1) of Section 44 of the Prevention and Control of the Infectious and Contagious Diseases in Animals Act, 2009.

[Placed in Library. See No. L.T. 4407/16/16]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Forty-first Annual Report and Accounts of the West Bengal Livestock Processing Development Corporation Limited, Kolkata, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 4405/16/16]

- (ii) (a) Forty-second Annual Report and Accounts of the Goa Meat Complex Ltd., Panaji, Goa, for the year 2012-13, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

- (b) Forty-third Annual Report and Accounts of the Goa Meat Complex Ltd., Panaji, Goa, for the year 2013-14, together with the Auditor's Report on the Accounts and comments of the Comptroller and Auditor General of India thereon.

- (c) Statement by Government accepting the above Report.

[Placed in Library. *See* No. L.T. 4405/16/16]

- (iii) (a) Annual Report and Accounts of the Agrinnovate India Limited, New Delhi, for the year 2014-15, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the Annual Accounts and Audit Report of the above Company.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (ii) and (iii) above.

[Placed in Library. *See* No. L.T. 4159/16/16]

- III. A copy (in English and Hindi) of the Outcome Budget for the year 2016-17, in respect of the Department of Agricultural Research and Education.

[Placed in Library. *See* No. L.T. 4406/16/16]

Reports (2014-15) of the Comptroller and Auditor General of India

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): Sir, I lay on the Table:—

Under clause (1) of article 151 of the Constitution, a copy each (in English and Hindi) of the following Reports:—

- (i) Report of the Comptroller and Auditor General of India for the year ended March 2015—Union Government, Department of Revenue (Indirect Taxes-Service Tax), Report No. 1 of 2016;

[Placed in Library. *See* No. L.T. 4262/16/16]